P-24021/67/2019-IPR-VI (E-36822)

Government of India

Ministry of Commerce & Industry

Department for Promotion of Industry and Internal Trade IPR-CIPAM Section

Udyog Bhavan, New Delhi. Dated 15th November, 2019.

To

Pay & Accounts Officer (PAO), Controller General of Patents. Designs and Trade Marks, Boudhik Sampada Bhavan, Near Antop Hill Head Post Office, S.M. Road, Antop Hill, Mumbai – 400037 Fax: 022-24223322

Subject: Deputation of Mr. Vinod Prakash Vasava, Assistant Controller of Patent and Designs, Patent Office, Delhi for participating in WIPO's 14th Session of the Committee of Experts of the Union created by the Locarno Agreement Establishing and International Classification for Industrial Designs to be held from 18th to 22nd November, 2019 in Geneva, at the headquarters of WIPO, Switzerland (excluding journey time).

Sir,

I am directed to convey the sanction of the President to the deputation of Mr. Vinod Prakash Vasava, Assistant Controller of Patent and Designs, Patent Office, Delhi for participating in WIPO's 14th Session of the Committee of Experts of the Union created by the Locarno Agreement Establishing an International Classification for Industrial Designs to be held from 18th to 22nd November, 2019 in Geneva, at the headquarters of WIPO, Switzerland (excluding journey time).

- 2. The terms and conditions of the deputation will be as under:-
- a) Period of deputation: The period of deputation of the above official will be from 18th to 22nd November, 2019 (05 days) excluding journey time and enforced halts, if any.
- b) Pay: During the period of deputation the official will draw his pay and allowances in the existing capacity. The expenditure on his pay and allowances will be debitable to the same budget Head to which it is debitable at present. The pay and allowances will be drawn only in Indian currency. The official will not be allowed to draw any part of the salary in foreign exchange.
- c) <u>Medical Assistance</u>: The official will be entitled to medical assistance in accordance with the Orders issued by the Ministry of External Affairs/Ministry of Finance, as amended from time to time.
- d) <u>Passage etc</u>: The cost on travel, DSA, hotel accommodation in respect of Mr. Vinod Prakash Vasava will be borne by CGPDTM/Government of India during the period of his deputation. DSA etc. may be paid to them by PMI, Geneva. Hotel accommodation will be arranged by the PMI, Geneva. This sanction will be treated as an authority for the payment.

- e) All admissible expenditure in respect of Mr. Vinod Prakash Vasava towards Air passage/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. will be debitable to the appropriate CGPDTM's Head 3475, Other Economic Services (Major Head) 00.102-Regulation of Patents, Designs and Trade Marks (Minor-Head) 11 Intellectual Property 11.01 Controller General of Patents, Designs and Trade Marks, 11.01.12- Foreign Travel Expenses under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2019-20.
- g) The official will submit tour report to his office, DPIIT and Ministry of External Affairs.
- 3. All other aspects of deputation which are not covered under these terms and conditions will be regulated in accordance with the orders on the subject issued by the Ministry of Finance, Department of Personnel & Training and Ministry of External Affairs etc. from time to time.
- 4. This has the concurrence of IF Wing of this Department vide Dy. No. 36822 dated 15th November, 2019.

Yours faithfully,

(Pramod Kumar Samal) Under Secretary Tele. No. 23063510

Copy to:

- 1. Mr. Animesh Choudhury, First Secretary, Permanent Mission of India to UNO, 9,Rue du Valais, 1202 Geneva, Switzerland. Email:eco.genevapmi@mea.gov.in
- 2. Mr. Suresh K. Reddy, Joint Secretary (MER), Ministry of External Affairs, Jawaharlal Nehru Bhawan, New Delhi.
- Dr. Anju Kumar, Joint Secretary, Central Europe Division, Jawaharlal Nehru Bhavan, New Delhi.
- 4. The Principal Director of Audit, AGCW&M, AGCR Building, IP Estate, New Delhi.
- The Chief Controller of Accounts, DPIIT, Ministry of Commerce and Industry, Udyog Bhavan, New Delhi.
- 6. Controller General of Patents, Designs and Trademarks, Boudhik Sampada Bhavan, Near Antop Hill Head Post Office, S.M. Road, Antop Hill, Mumbai -400 037.
- OSD to SIPP/PS to JS (RA)/PA to SDO(AK).
- 8. Mr. Vinod Prakash Vasava, Assistant Controller of Patents & Designs, Patent Office, New Delhi
- 9. Fin.II Section for uploading in FVMS.
- 10. Protocol Section/Guard File.